# **LIST OF TRANSFERS FOR ANNUAL YEAR - 2015**

### (A). H.J.S. OFFICERS (DISTRICT JUDGES & ADDITIONAL DISTRICT JUDGES)

SI. No.	Name & designation	Place of Posting
1.	Sri K.D. Bhatt	Chairman, Commercial Tax Tribunal, Dehradun
	Principal Secretary, Law-cum-L.R.	
	Government of Uttarakhand, Dehradun	
2.	Sri Ram Singh	Principal Secretary, Law-cum-L.R.
	District Judge, Dehradun	Government of Uttarakhand, Dehradun
3.	Ms. Kumkum Rani	District Judge, Nainital
	District Judge,	
	Hardwar	
4.	Sri R.D. Paliwal	District Judge, Dehradun
	Chairman,	
	Commercial Tax Tribunal, Dehradun	
5	Sri N.S. Dhanik	District Judge, Hardwar
	District Judge, Nainital	Bit it is a second seco
6.	Smt. Meena Tiwari	District Judge, Tehri Garhwal
	Director, Uttarakhand Judicial & Legal Academy,	
-	Bhowali, District Nainital	District Land
7.	Sri Alok Kumar Verma	District Judge, Chamoli
	Presiding Officer,	
	Labour Court, Hardwar	D : 1: 0("
8.	Sri Uttam Singh Nabiyal	Presiding Officer, Industrial Tribunal, Haldwani,
	District Judge,	District Nainital
	Chamoli	D '1' 0" 1 1 0 1 D 1 1
9.	Sri C.P. Bijalwan	Presiding Officer Labour Court, Dehradun
	District Judge,	
40	Pithoragarh	District hadron Dithornouseh
10.	Sri Sikand Kumar Tyagi	District Judge, Pithoragarh
44	District Judge, Tehri Garhwal	Dinastan Uttenshipand Indiaial 9 Land Apadamy Dhawali
11.	Sri Pradeep Pant	Director, Uttarakhand Judicial & Legal Academy, Bhowali,
	Member Secretary,	District Nainital
40	Uttarakhand State Legal Services Authority, Nainital	Dragiding Officer Food Cofety Appellate Tribunal
12.	Sri Hira Singh Bonal	Presiding Officer, Food Safety Appellate Tribunal,
	Judge, Family Court,	Dehradun
10	Pauri Garhwal	Dropiding Officer Food Cofety Appellate Tribunal
13.	Sri Rajendra Joshi	Presiding Officer, Food Safety Appellate Tribunal,
	Judge, Family Court,	Haldwani, District Nainital
	Udham Singh Nagar	

14.	<b>Sri Prashant Joshi</b> 1 <sup>st</sup> Additional District Judge, Dehradun	Member Secretary, Uttarakhand State Legal Services Authority, Nainital
15.	<b>Sri Prem Singh Khimal</b> Judge, Family Court, Hardwar	Presiding Officer, Labour Court, Hardwar
16.	<b>Ms. Kahkasha Khan</b> Additional District Judge, Ranikhet, District Almora	Additional Secretary-cum-Additional L.R., Government of Uttarakhand, Dehradun
17.	<b>Sri Harish Kumar Goel</b> Additional District Judge, Almora	Additional District Judge, Dehradun
18.	<b>Sri Nitin Sharma</b> 2 <sup>nd</sup> Additional District Judge, Dehradun	Additional District Judge, Haldwani, District Nainital
19.	<b>Sri Anuj Kumar Sangal</b> Additional District Judge, Vikas Nagar, Dehradun	Additional District Judge (Special Judge, C.B.I.), Dehradun
20.	<b>Sri Rajeev Kumar Khulbe</b> 1 <sup>st</sup> Additional District Judge, Rishikesh, District Dehradun	Registrar, High Court of Uttarakhand, Nainital
21.	<b>Sri Kaushal Kishore Shukla</b> 1 <sup>st</sup> Additional District Judge, Haldwani, District Nainital	Judge, Family Court, Udham Singh Nagar
22.	<b>Sri Amit Kumar Sirohi</b> 3 <sup>rd</sup> Additional District Judge, Dehradun	Judge, Family Court, Nainital
23.	<b>Sri S.M.D. Danish</b> Judge, Family Court, Nainital	Additional District Judge, Rishikesh, District Dehradun
24.	<b>Sri Shanker Raj</b> Additional District Judge, Kashipur, District Udham Singh Nagar	Registrar, High Court of Uttarakhand, Nainital
25.	Sri Dharam Singh Registrar, Uttarakhand Public Service Tribunal, Dehradun	Additional District Judge, Ranikhet, District Almora
26.	Sri Ajay Chaudhary Additional Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun	Additional District Judge, Hardwar

27.	<b>Ms. Nitu Joshi</b> Secretary-cum-Registrar,	Secretary-cum-Registrar, State Level Police Complaint Authority, Uttarakhand, Dehradun
	State Level Police Complaint Authority, Uttarakhand, Dehradun	Authority, Ottarakharid, Definadun
28.	Smt. Rama Pandey	Judge, Family Court, Hardwar
	Additional District Judge,	
	Laksar, District Hardwar	
29.	Sri Manish Mishra	Judge, Family Court, Pauri Garhwal
	Additional Secreary-cum-Additional L.R.,	
	Government of Uttarakhand, Dehradun	
30.	Smt. Neena Aggarwal	F.T.C./Additional District Judge (Under POCSO Act-2012),
	5 <sup>th</sup> Additional District Judge,	Dehradun
	Dehradun	
31.	Sri Varun Kumar	Additional District Judge, Almora
	Additional Secretary (Law),	
00	Public Service Commission, Hardwar	Additional District Lodge Hallson Charle Norma
32.	Sri Sayan Singh	Additional District Judge, Udham Singh Nagar
	Additional Secretary-cum-Additional L.R., Government of	
22	Uttarakhand, Derhadun  Ms. Neelam Ratra	F.T.C. /Additional District Judge / Under DOCCO Act 2012)
33.	3 <sup>rd</sup> Additional District Judge,	F.T.C./Additional District Judge (Under POCSO Act-2012), Udham Singh Nagar
	Udham Singh Nagar	Odriam Singh Nagai
34.	Smt. Anjushree Juyal	F.T.C./Additional District Judge (Under POCSO Act-2012),
34.	3 <sup>rd</sup> Additional Distirct Judge,	Hardwar
	Hardwar	Tiaidwai
35.	Smt. Pritu Sharma	F.T.C./Additional District Judge (Under POCSO Act-2012),
00.	8 <sup>th</sup> Additional District Judge,	Haldwani, District Nainital
	Dehradun	Transfer in the state of the st
36.	Sri Sanjai Veer Singh	Additional District Judge, Hardwar
	(recently selected in H.J.S. Cadre,	- Table 1 to 1 to 1 to 2 to 2 to 2 to 2 to 2 to
	through Direct Recruitment)	
	LIST OF JUDICIAL OFFICERS, WHO ARE PROMOTED	FROM CIVIL JUDGE (SR. DIV.) TO H.J.S. CADRE
37.	Sri Rajeev Kumar	Additional District Judge, Dehradun
	Chief Judiical Magistrate,	
	Dehradun	
38.	Sri Sujeet Kumar	Additional District Judge, Laksar, District Hardwar
	Chief Judiical Magistrate,	
	Hardwar	

39.	Sri Mohd. Sultan	Additional District Judge, Vikas Nagar, District Dehradun
	Additional Judge, Family Court,	
	Roorkee, District Hardwar	
40.	Sri Mahesh Chandra Kaushiwa	Additional Secretary-cum-Additional L.R., Government of
	Joint Registrar (Judl. & Admin.),	Uttarakhand, Dehradun, along with additional charge of
	Public Service Tribunal Uttarakhand, Dehradun	Registrar, Uttarakhand Public Service Tribunal, Dehradun
41.	Smt. Shadab Bano	Additional District Judge, Dehradun
	Chief Judicial Magistrate,	
	Tehri Garhwal	
42.	Sri Naseem Ahmad	Additional District Judge, Kashipur,
	Chief Judicial Magistrate,	District Udham Singh Nagar
	Pauri Garhwal	

# (B). CIVIL JUDGE (SR. DIV.) / CHIEF JUDICIAL MAGISTRATES

SI. No.	Name & designation	Place of Posting
1.	<b>Sri Abdul Qayyum</b> Chief Judicial Magistrate, Nainital	Secretary, D.L.S.A., Tehri Garhwal
2.	<b>Sri Sanjeev Kumar</b> Chief Judicial Magistrate, Almora	Additional Judge, Family Court, Roorkee, District Hardwar
3.	Smt. Archana Sagar Additional Chief Judicial Magistrate, Hardwar	Chief Judicial Magistrate, Almora, along with additional charge of Civil Judge (Sr. Div.)
4.	<b>Sri Nandan Singh</b> Additional Judge, Family Court, Rishikesh, District Dehradun	Chief Judicial Magistrate, Nainital
5.	<b>Ms. Deepali Sharma</b> Additional Chief Judicial Magistrate, Haldwani, District Nainital	Civil Judge (Sr. Div.), Hardwar
6.	Sri Rajoo Kumar Srivastava Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal	Chief Judicial Magistrate, Pauri Garhwal, along with additional charge of Civil Judge (Sr. Div.), Pauri Garhwal

7.	<b>Ms. Reena Negi</b> Civil Judge (Sr. Div.), Almora	Secretary, D.L.S.A., Almora
8.	<b>Sri Manish Kumar Pandey</b> Civil Judge (Sr. Div.), Hardwar	Chief Judicial Magistrate, Hardwar
9.	<b>Sri Vivek Dwivedi</b> Civil Judge (Sr. Div.), Kashipur, District U.S. Nagar	Chief Judicial Magistrate, Dehradun
10.	<b>Ms. Geeta Chauhan</b> Civil Judge (Sr. Div.), Tehri Garhwal	Chief Judicial Magistrate, Tehri Garhwal, along with additional charge of Civil Judge (Sr. Div.), Tehri Garhwal
11.	<b>Sri Udai Pratap Singh</b> Civil Judge (Sr. Div.), Haldwani, District Nainital	Additional Chief Judicial Magistrate, Haldwani, District Nainital, along with additional charge of Additional Chief Judicial Magistrate (Railway), Haldwani, District Nainital
12.	<b>Sri Manindra Mohan Pandey</b> 1 <sup>st</sup> Additional Chief Judicial Magistrate, Dehradun	Additional Judge, Family Court, Rishikesh, District Dehradun

# (C). JUDICIAL OFFICERS PROMOTED IN THE CADRE OF CIVIL JUDGE (SR. DIV.)

SI. No.	Name & designation	Place of Posting
1.	Sri Dhirendra Bhatt Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar	Additional Chief Judicial Magistrate, Hardwar
2.	Sri Rahul Kumar Srivastava Civil Judge (Jr. Div.), Nainital	Civil Judge (Sr. Div.), Kashipur, District Udham Singh Nagar
3.	<b>Sri Sundeep Kumar</b> Judicial Magistrate-I, Roorkee, District Hardwar	Civil Judge (Sr. Div.), Haldwani, District Nainital

4.	Smt. Gunjan Singh	Additional Chief Judicial Magistrate / Principal Magistrate,
	Civil Judge (Jr. Div.),	Juvenile Justice Board, Dehradun
	Dehradun	
5.	Sri Mohd. Yusuf	Additional Civil Judge (Sr. Div.), Dehradun
	Civil Judge (Jr. Div.),	
	Tehri Garhwal	
6.	Sri Jayendra Singh	Additional Civil Judge (Sr. Div.), Dehradun
	Principal Magistrate,	
	Juvenile Justice Board,	
	Dehradun	
7.	Sri Bhavdeep Ravtey	Civil Judge (Sr. Div.), Kotdwar,
	Civil Judge (Jr. Div.),	District Pauri Garhwal
	Purola,	
	District Uttarkashi	0 1 01 01 0
8.	Sri Yogendra Kumar Sagar	Secretary, D.L.S.A., Pauri Garhwal
	Civil Judge (Jr. Div.),	
	Pauri Garhwal	laint Danistran (Indiais 9 Adms) Hitanaldanad Dublia
9.	Sri Hemant Singh	Joint Registrar (Judicial & Admn.), Uttarakhand Public Service Tribunal, Dehradun
	Civil Judge (Jr. Div.), Lansdowne,	Service Tribunai, Denraduri
	District Pauri Garhwal	
10.	Sri Vinod Kumar Burman	Additional Chief Judicial Magistrate, Dehradun
10.	1 <sup>st</sup> Additional Civil Judge (Jr. Div.),	Additional Offici Judicial Magistrate, Defiradum
	Dehradun	
11.	Smt. Jyotsna	Civil Judge, Senior Division, Bageshwar
'''	Civil Judge (Jr. Div.),	Civil dadge, defiler bivision, bageshwai
	Narendranagar,	
	District Tehri Garhwal	
12.	Smt. Jyoti Bala	Secretary, D.L.S.A., Nainital
	Civil Judge (Jr. Div.),	January, Dielon II, Hamman
	Haldwani,	
	District Nainital	
I		I .

### (D). CIVIL JUIDGE (JR. DIV.) / JUDICIAL MAGISTRATES

SI. No.	Name & designation	Place of Posting
1.	<b>Ms. Rinki Sahni</b> 1 <sup>st</sup> Additional Civil Judge (Jr. Div.), Nainital	Civil Judge (Jr. Div.), Nainital
2.	<b>Sri Rajeev Dhawan</b> Civil Judge (Jr. Div.), Roorkee, District Hardwar	Civil Judge (Jr. Div.), Haldwani, District Nainital
3.	<b>Sri Mohd. Yaqoob</b> Civil Judge (Jr. Div.), Tanakpur, District Champawat	Civil Judge (Jr. Div.), Rishikesh, District Dehradun
4.	<b>Ms. Chhavi Bansal</b> Judicial Magistrate-II, Dehradun	Civil Judge (Jr. Div.), Dehradun
5.	<b>Sri Manoj Kumar Dwivedi</b> Civil Judge (Jr. Div.), Rudraprayag	Judicial Magistrate-I, Roorkee, District Hardwar
6.	<b>Ms. Niharika Mittal</b> Civil Judge (Jr. Div.), Rishikesh, District Dehradun	Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar
7.	<b>Ms. Neha Kushwaha</b> Civil Judge (Jr. Div.), Bageshwar	Civil Judge (Jr. Div.), Garur, District Bageshwar
8.	<b>Ms. Neha Qayyum</b> Civil Judge (Jr. Div.), Laksar, District Hardwar	Additional Civil Judge (Jr. Div.), Dehradun
9.	<b>Sri Akram Ali</b> Civil Judge (Jr. Div.), Chakrata, District Dehradun	Judicial Magistrate, Dehradun
10.	<b>Ms. Nazish Kaleem</b> Judicial Magistrate-IV, Dehradun	Additional Civil Judge (Jr. Div.), Dehradun

11.	<b>Ms. Rashmi Goyal</b> Additional Civil Judge (Jr. Div.), Dehradun	Civil Judge (Jr. Div.), Narendra Nagar, District Tehri Garhwal
12.	Sri Akhilesh Kumar Pandey 5 <sup>th</sup> Additional Civil Judge (Jr. Div.), Dehradun	Civil Judge (Jr. Div.), Tanakpur, District Champawat
13.	<b>Sri Imran Mohd. Khan</b> 3 <sup>rd</sup> Additional Civil Judge (Jr. Div.), Hardwar	Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal
14.	<b>Sri Sachin Kumar Pathak</b> Judicial Magistrate-III, Hardwar	Civil Judge (Jr. Div.), Tehri Garhwal
15.	<b>Sri Puneet Kumar</b> 4 <sup>th</sup> Additional Civil Judge (Jr. Div.), Hardwar	Civil Judge (Jr. Div.), Laksar, District Hardwar
16.	<b>Sri Rajesh Kumar</b> Judicial Magistrate-II, Udham Singh Nagar	Civil Judge (Jr. Div.), Purola, District Uttarkashi
17.	Sri Dayaram Civil Judge (Jr. Div.), Ukhimath, District Rudraprayag	Civil Judge (Jr. Div.), Rudraprayag, along with additional charge of Civil Judge (Jr. Div.), Ukhimath, District Rudraprayag

<u>NOTE</u>: - Some transfers are consequential in nature and in view of the exigencies of service.